## In The Central Administrative Tribunal Jaipur Bench, Jaipur

| OA. | /TA/MP. | No | /1 | 9 | 9 |
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(1)

Date of Order

Orders

......Versus.....T.-A.Se lxan.....

MA No. 226/97 (OA No. 233/97)

14-8-1997

Mr. V.S.Gurjar, counsel for the applicants in the MA (official respondents in the CA)

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This is a Misc. Application seeking extension of time of four months for implementing the order dated 13-1-1997.

Issue notice of this Misc. Application to the applicant in the OA returnable on 29-9-97.

(Ratan Prakash) Judicial Member

(O.F.Sharma)
Administrative Member

29-9-1997

Mr. V.S.Gurjar, counsel for the applicants in the MA (official respondents in the OA)

This is a Misc. Application filed by the official respondents in QA No.233/93 praying for 4 months' time for implementing the order of the Tribunal passed in the aforesaid QA on 13-1-1997. Notice of this MA was issued to the applicant in the QA but no reply has been filed. The MA was filed on 1-8-1997. In the circumstances, after hearing the learned counsel for the official respondents in the QA i.e. applicants in the MA, we grant further 2 months' time to the official respondents in the QA to implement the Tribunal's order dated 13-1-1997. In other words, the order of the Tribunal shall be complied with by 1st December, 1997. The MA stands disposed of accordingly.

(O.P.Sharma)
Administrative Member

(Gopal Krishna)

Vice Chairman

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